

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:396
ANSWERED ON:19.12.2006
ASSISTANCE TO STATES UNDER ASIDE SCHEME
Lagadapati Shri Rajagopal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of funds allocated under Assistance to States for Developing Export Infrastructure and other Allied Activities(ASIDE) Scheme to various States, State-wise;
- (b) the criteria fixed for allocation of funds to various States under the Scheme;
- (c) whether there has been any requests from the States for allocation of funds for software services under ASIDE scheme; and
- (d) if so, the steps taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI KAMAL NATH)

- (a) Details of allocations made to the States/UTs, are given in the Statement laid on the Table of the House.
- (b) According to the existing policy, 50% of the ASIDE funds is allocated to the States/UTs on the basis of export performance and the remaining 50% on the basis of growth of exports over the previous year.
- (c)&(d)ASIDE funds are utilized also for development of infrastructure for export related software services..